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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 62/397-398/NCLT/AHM/2016 (New) CP No. 17/397-398/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

Name of the Company:

Mukund Subhash Karwa & Ors.

V/s.

Krishidhan Seeds Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kunal P. Wuishnaw.

Advocate

Resolvo. 1 805

Nue in

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<u>ORDER</u>

None present for Petitioners. Learned Advocate Mr. Kunal Vaishnav present for Respondents No. 1 to 5.

Learned Counsel appearing for Respondents contended that stay order granted by Hon'ble NCLAT continues.

List the matter on 11.01.2018 before single Bench since it is a part heard matter.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 30th day of November, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL